

**SC/ST Officials sent for Training
Abroad**

6058. DR. BENGALI SINGH: Will the PRIME MINISTER be pleased to state:

(a) the category-wise number of officers belonging to Indian Administrative Service, Indian Police Service and other allied services sent for training abroad during 1989-90;

(b) the number of officers out of them belonging to Scheduled Castes/Scheduled Tribes; and

(c) if no officer belonging to the Scheduled Castes/Scheduled Tribes was sent abroad for training, the reasons therefor?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) The Department of Personnel and Training nominated 192 Indian Administrative Service officers for training courses abroad during 1989-90. Information regarding the number of officers from Allied Services sent abroad during 1989-90 is not centrally available.

(b) The number of Scheduled Castes/Scheduled Tribes officers among IAS officers nominated is 30. The number of Scheduled Castes and Scheduled Tribes officers sent abroad for training from IPS is 4.

(c) Does not arise.

**N.C.C. in Schools/Colleges of Uttar
Pradesh**

6059. DR. BENGALI SINGH: Will the PRIME MINISTER be pleased to state:

(a) the number of schools and colleges in Uttar Pradesh where N.C.C. has been made compulsory;

(b) the number of such schools and

colleges in Uttar Pradesh where N.C.C. has not been introduced so far;

(c) whether Government propose to make N.C.C. compulsory in the schools and colleges in Uttar Pradesh; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMMANNA): (a) NCC is compulsory only in one school in Uttar Pradesh viz., Sainik School, Ghorakhal, Nainital.

(b) N.C.C has been introduced in 228 colleges, 793 Intermediate colleges and 95 schools, out of approximately 414 colleges, 3373 Intermediate colleges and 2364 schools in Uttar Pradesh.

(c) No, Sir.

(d) The NCC is a voluntary organisation. because of financial implications and infrastructure requirements, it is not considered feasible to make NCC compulsory in schools and colleges.

[English]

Indira Sagar Pariyojna

6060. SHRI N.J. RATHVA.
SHRI PRAKASH KOKO
BRAHMBHATT:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have given clearance to Indira Sagar Pariyojna;

(b) whether any conditions have been laid down while giving clearance; if so, the details thereof;

(c) whether the conditions laid down in this regard have been fully complied with; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). Yes, sir.

The approval was granted subject to the following conditions:

- Environmental Action Plans will be formulated and furnished by 1989;
- The Narmada Control Authority will ensure that the environmental safeguard measures are planned and implemented *pari-passu* with progress of work on project.
- Catchment Area Treatment and Rehabilitation Plans shall be so drawn as to be completed ahead of reservoir filling.

(c) and (d). The conditions have not yet been fulfilled because the project authorities are still carrying out studies and surveys to finalise the Action a Plans

Environmental Degradation due to Chloro Fluro Carbon

6061. SHRI N.J. RATHVA:
SHRI PRAKASH KOKO
BRAHMBHATT:

Will the PRIME MINISTER be pleased to state:

(a) whether Indian scientists and envi-

ronmentalists have observed that the increasing manufacture of the Chloro fluro Carbon (CFC) in India will destroy the environment;

(b) if so, whether the Union Government have taken any steps in this regard;

(c) if so, the details thereof; and

(d) to what extent Government have analysed the report of the scientists and environmentalists in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPELEMENTATION (SHRIMATI MANEKA GANDHI): (a) No, Sir. Against the global consumption of Chloro fluro Carbons of 1.2 million metric tonnes, India's consumption is hardly about 7000 metric tonnes annually which is insignificant in comparison to the world consumption and the impact due to this on the environment particularly on the stratospheric ozone layer will be negligible. The threat of depletion of ozone layer is largely due to emissions of CFCs in industrialised countries.

(b), (c) & (d) In view of our reply at 'a' these aspects do not arise.

Defence Equipments Plant in West Bengal

6062. SHRI N.J. RATHVA: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have accepted the proposal of the West Bengal Government for setting up a defence equipments plant in the State; and

(b) if so, the details of the proposed plant?